

Schedule I
(See para 10.1)

Proforma of Commercial Paper (CP)

Stamp to be
Affixed as in force
in the State in which
it is to be issued

(NAME OF THE ISSUING COMPANY/INSTITUTION)

SERIAL NO.

Issued at : _____ Date of issue : _____
(PLACE)

Date of Maturity: _____ without days of grace.

(If such date happens to fall on a holiday, payment shall be made on the immediate preceding working day)

For value received _____ hereby
(NAME OF THE ISSUING COMPANY/ INSTITUTION)

Promises to pay _____ or order on the
(NAME OF THE INVESTOR)

maturity date as specified above the sum of Rs. _____

(in words) upon presentation and surrender of this Commercial Paper to

(NAME OF THE ISSUING AND PAYING AGENT)

For and on behalf of _____
(NAME OF THE ISSUING COMPANY/INSTITUTION)

AUTHORISED
SIGNATORY

AUTHORISED
SIGNATORY

ALL ENDORSEMENTS UPON THIS COMMERCIAL PAPER MUST BE CLEAN AND DISTINCT.

EACH ENDORSEMENT SHOULD BE WRITTEN WITHIN THE SPACE ALLOTTED.

Pay to _____ or order
(NAME OF TRANSFEREE)

the amount within named.

For and on behalf of

(NAME OF THE TRANSFEROR)

- 1. "
- 2. "
- 3. "
- 4. "
- 5. "
- 6. "
- 7. "
- 8. "